

(9)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/603/(IB)/2017  
NAME OF THE PETITIONER(S) : ASSEL RECONSTRUCTION COMPANY (I) LTD  
NAME OF THE RESPONDENT(S) : ANANDRAM DEVELOPERS PVT LTD  
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. P. Elayankumar

Applicant / financial Creditor

V.M. Karthika

V.M. KARTHIKA,

(Ramalingam & Associates)

Corporate Debtor

D. V. Jee

2. Purge Meera  
Advocate

**ORDER**

Counsels for both the parties are present. Last and final opportunity is given to the Corporate Debtor for exploring the possibilities for settlement of the outstanding debt failing which the matter shall be taken up for final arguments. Put up on **30.11.2017** at **10.30 A.M.**

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MEMBER (TECHNICAL)  
ghk

-sd-

MEMBER (JUDICIAL)